

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-128/89/2427/A

From :- Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Tridib Kumar Bhattacharjee
Member
MACT, Dhubri.

Dated Guwahati, the 15th May, 2021

Sub:- **Extension of Earned leave.**

Ref:- Letter No.MACT/ESSTT/DHU/02/2021/203 dated. 11.05.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for extension of earned leave for ten days from 12.05.2021 to 21.05.2021 (sufficing 22.05.2021 & 23.05.2021) along with station leave permission for the said period, has been granted.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

2430
Memo NO.HC.VII-128/89/2428-A, dated 15.5.2021

Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati for information.
A copy of duly filled in leave application in prescribed format in respect of the concerned officer is sent herewith for necessary action from your end.
2. The District and Sessions Judge, Dhubri for information and necessary action.
3. The Project Manager, Gauhati High Court, Guwahati.

REGISTRAR (VIGILANCE)